

45

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 90/(MAH)/2014  
C.A. No. 26/2015

CORAM:

Present:


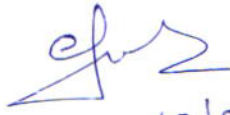
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES: Mr. Mukesh Kothari  
V/s.  
M/s. Jetex Carborators Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	JYOTI SINGH VISHNU SHRIRAM	Advocates i/b Phoenix Legal for Respondents	 12/9/17
2)	Manish Pande	PCS for Petitioners.	 12/9/17.

ORDER

CA 26/2015 IN CP No. 90/397-398/NCLT/MB/MAH/2014

Counsel for the Petitioner as well as Respondent are present.

On hearing for sometimes, it appears that parties are not averse to settlement, they are hereby directed to take instruction from their respective parties to explore a settlement in this case and report the same to this Bench on the next date of hearing.

List this matter on 21.09.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)